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SRI SADASHIV BAGAITKAR (Maharashtra): Sir, the business read •out for the next week does not mean that the House will not be prolonged after 25th March was there any discussion about in the business Advisory Committee?

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): A decision will be taken depending on the exigencies—if there is some necessity.

SHRI SADASHIV BAGAITKAR: When do we know?

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): As soon as the event happens, you will know.

THE REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL 1983

(Insertion of new sections 9B, IOR and 33A and amendment of section ll

SHRI MURASOLI MARAN (Tamil Nadu): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act,

The question was put and the motion was adopted.

SHRI MURASOLI MARAN: Sir, I introduce the Bill.

TBE PAYMENT OF GRATUITY (AMENDMENT) BDLL, 1983

SHRI SUKOMAL SEN (West Bengal): Sir, I beg to move for leave to introduce a Bill to amend the Payment of Gratuity Ac*. 1972.

The question was put and the motion was adopted.

SHRI SUKOMAL SEN. Sir, I introduce the Bilil.

. THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN);. The Population

Control (Small Family Promotion and Motivation) Bill, 1983, Shri N. P. Chengalraya Naidu—not there.

THE PREVENTION OF SOCIAL DISABILITIES BILL, 1983

SHRI SADASHIV BAGAITKAR (Maharashtra): Sir, I beg to move •for leave to introduce a Bill to prevent the imposition of social disabilities by a member of a community on member or members of his or their own community to provide for penalties for such an act or acts and for matters connected herewith.

The question teas put & d the motion was adopted.

SHRI SADASHIV BAGAITKAR: Sir, I introduce the Bill.

THE RIGHT TO PRIVACY BILL, 1983

SHRI SYED SHAHABUDDIN (Bihar): Sir, I beg to move for leave to introduce a Bill to provide for the right to privacy to every citizen of India.

The question was put and fhe motion was adopted.

SHRI SYED SHAHABUDDIN; Sir, I inroduce the Bill.

THE INDIAN NATIONALS ABROAD (REPRESENTATION IN PARLIA-MENT) BDLL, 1983.

SHRI SYED SHAHABUDDIN (Bihar): Sir, I beg to move for leave to introduce a Bill to provide representation in Parliament to Indian nationals residing abroad.

The question was put and the motion was adopted.

SHRI SYED SHAHABUDDIN: Sir, I introduce the Bill.